

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-15/2013(Pt.2)/7865/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai .

Dated Guwahati, the <sup>th</sup> 14 September, 2022

Sub:- **Restricted holiday .**

Ref:- Your letter No. DJ(D) 7312, dtd. 12.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 16.09.2022**, as prayed for. The next senior most Judicial officer at the station would remain in-charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(Pt.2)/7866/A, dated** , 14-09-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** <sub>Rds</sub>